

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.978  
TO BE ANSWERED ON 08.12.2023**

**JANANI SHISHU SURAKSHA KARYAKARAM**

**978. SHRI SELVAM G.:**  
**SHRI DHANUSH M. KUMAR:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the women belonging to SC and ST communities benefitting from Janani Shishu Suraksha Karyakaram under National Health Mission in the country including Tamil Nadu during the last three years and the current year;
- (b) whether the Government has launched any awareness programmes for successful implementation of the said scheme;
- (c) if so, the number of such awareness programmes launched during the last three years and the current year and achievements made thereunder;
- (d) whether the Government has reviewed/assessed the implementation of the scheme in the country;
- (e) if so, the details thereof along with the findings, shortcomings and the corrective measures taken in this regard; and
- (f) the steps taken/proposed to be taken by the Government to ensure that pregnant women, sick neonates and sick infants receive care free of charge at public health institutions under the scheme?

**ANSWER**  
**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND**  
**FAMILY WELFARE**  
**(DR. BHARATI PRAVIN PAWAR)**

- (a) The total number of Pregnant women including SC/ST communities benefited under Janani Shishu Suraksha Karyakram (JSSK) in the country including the state of Tamil Nadu during the last three years and the current year are as following;

	<b>Total Number of Pregnant Women benefitted under JSSK</b>			
	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24 (April to Oct)
India	15033749	15288954	18524521	6953429
Tamil Nadu state	533348	546208	517981	248376

Source: HMIS (Health Management Information System)

**(b) , (c) & (f) :** Government of India has taken following steps/initiatives for creating awareness for successful implementation of the scheme in order to ensure all pregnant women, sick neonates and sick infants receive free of care services at public health institutions;

- i. Communications through multiple channels with State Governments including letters, video conferencing, etc. for proper implementation of the scheme
- ii. Popularizing the Scheme through Information Education & Communication (IEC) & Behaviors Change Communication (BCC) strategies including Mass media/Mid media.
- iii. Interpersonal communication through field level workers like ANMs and ASHAs with the ground level beneficiaries
- iv. For ensuring free of charge care under JSSK Scheme, budget provision has been made for all States/UTs in their Program Implementation Plan (PIP) under National Health Mission (NHM)
- v. To ensure that pregnant women, sick neonates and sick infants receive free care at public health institutions under JSSK, budgetary approvals are accorded to proposals received from States/UTs under National Health Mission's (NHM) Programme implementation Plans (PIP) of states, towards free drugs, diagnostics, diet, blood and referral transport throughout the year.

**(d) and (e) :** The Government reviews/assesses the implementation of JSSK by doing periodic Regional and State Level Review meetings and field visits in various States/UTs. Since the launch of JSSK, ten Common Review Missions (CRMs) have been conducted. Further, there is a system of regular supportive supervisory visits to the states and districts to monitor the implementation of JSSK has also been put in place.

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